

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) No. The budget allocation for AIIMS, New Delhi has increased from ₹3485 crores (Revised Estimates) in 2019-20 to ₹3489.96 crore (Budget Estimates) in 2020-21.

(d) As per the Economic Survey 2019-20 brought out by Ministry of Finance, the General Government Health Expenditure as a percentage of GDP is as follows:

Sl. No.	Years	General Govt. (combined Centre and States) Health Expenditure as a % of GDP
1.	2014-15	1.2
2.	2015-16	1.3
3.	2016-17	1.4
4.	2017-18	1.4
5.	2018-19 (RE)	1.5
6.	2019-20 (BE)	1.6

Re-introduction of COTPA Bill

1365. PROF. M.V. RAJEEV GOWDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any step has been taken to re-introduce the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Amendment (COTPA) Bill;

(b) if so, the details thereof, if not, the reasons therefor; and

(c) the respective roles of the Non Communicable Diseases (NCD) task force and the reconstituted COTPA committee in formulating the COTPA Bill and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) The target envisaged in National Health Policy, 2017 for relative reduction in prevalence of current tobacco use

is 30% by 2025. The National Health Policy 2017 of the Government of India identifies coordinated action on 'Addressing tobacco, alcohol and substance abuse' as one of the seven priority areas as outlined for improving the environment for health. Accordingly, Nasha Mukti Abhiyan Task Force (including tobacco, alcohol and substance abuse) was constituted with to formulate a detailed 'Preventive and Promotive Care Strategy' for addressing tobacco, alcohol and substance abuse (Nasha Mukti Abhiyan). Pursuant to its first meeting, three Working Groups viz. Working Group on Preventive Aspects; Regulatory Mechanisms; and Curative Aspects to formulate strategy for Nasha Mukti Abhiyan were constituted. The Working Group on Regulatory Mechanisms has the mandate to explore the existing provisions of the concerned laws/schemes and to analyse whether any amendment is required in the existing provision/scheme. The recommendations of the Working Group for redrafting/modifying the existing provisions of COTPA are awaited.

Further, Inter-Ministerial Committee for prevention and control of Non-Communicable Diseases (NCDs) has been constituted in this Ministry to facilitate implementation of actions required for prevention and control of NCDs as outlined in National Multisectorial Action Plan (NMAP). The NCD Committee does not work on legal reforms.

Packaged foods with abnormal salt and fat contents

1366. SHRI T.G. VENKATESH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the attention of Government is drawn to the matter of packaged foods available in the market that are having presence of salt and fat contents at abnormal levels as compared to the guidelines of Food Safety and Standards Authority of India (FSSAI), as per the study conducted by Centre for Science and Environment (CSE);

(b) if so, the details thereof; and

(c) the remedial measures being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) Food Safety and Standards Authority of India (FSSAI) has informed that Centre for Science and Environment (CSE)